

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.416

IA/4063/ND/2022 IN IB/450/ND/2021

IN THE MATTER OF:

State Bank Of India	...	Applicant
Versus		
Jagdish Ganga Prasad Prakash	...	Respondent

Under Section 95 (1) of IBC, 2016.

Order delivered on 21.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Adv. Manish Jha, Adv.Vishrutyi Sahni

For the Respondent : Adv. Aditya Dewan Adv. Sahil Chandra Adv. Parth
Tiwari

For the RP : Adv. Abhishek Anand, Adv. Karan Kohli, Adv. Sikhar
Tiwari

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **29.04.2024**.

Sd/-
(Court Officer)